

DIVISION BENCH
COURT - II

O-210

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/214(KB)2018
IA(I.B.C)/2102(KB)2023,
IA(I.B.C)/806(KB)2021,
IA(I.B.C)/758(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	ORIENTAL AGENCIES VS MAKPOWER TRANSFORMERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Avijit Ghoshal, Adv.

] In IA(I.B.C)/806(KB)2021 and IA(I.B.C)/758(KB)2021

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **19th June, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**